

12.51 hrs.

PAPERS LAID ON THE TABLE

REPORT OF EAG OF INDIA, 1971-72,
VOLS. I AND II

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy of the Report (Hindi version) of the Comptroller and Auditor General of India, for the year 1971-72, Union Government (Civil) Revenues Receipts—Volume I—Indirect Taxes and Vol. II—Direct Taxes under article 151 (1) of the Constitution. [Placed in Library. See No. LT-5743/73].

NOTIFICATIONS UNDER ALL INDIA
SERVICES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): On behalf of Shri Ram Niwas Mirdha, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All-India Services Act, 1951:—

- (1) The Indian Police Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1973, published in Notification No. G.S.R. 905 in Gazette of India dated the 25th August, 1973.
- (2) The Indian Police Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1973, published in Notification No. G.S.R. 906 in Gazette of India dated the 25th August, 1973.
- (3) The Indian Police Service (Pay) Second Amendment Rules, 1973, published in Notification No. G.S.R. 907 in Gazette of India dated the 25th August, 1973.
- (4) The All-India Services (Confidential Rolls) Amendment Rules, 1973, published in Noti-

fication No. G.S.R. 942 in Gazette of India dated the 8th September, 1973.

- (5) The All-India Services (Confidential Rolls) Second Amendment Rules, 1973, published in Notification No. G.S.R. 425 (E) in Gazette of India dated the 11th September, 1973.
- (6) The Indian Administrative Service (Recruitment) Fourth Amendment Rules, 1973, published in Notification No. G.S.R. 427 (E) in Gazette of India dated the 12th September, 1973.
- (7) The Indian Police Service (Recruitment) Third Amendment Rules, 1973, published in Notification No. G.S.R. 428 (E) in Gazette of India dated the 12th September, 1973.
- (8) The Indian Administrative Service (Appointment by Promotion) Second Amendment Regulations, 1973, published in Notification No. G.S.R. 429 (E) in Gazette of India dated the 12th September, 1973.
- (9) The Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 1973, published in Notification No. G.S.R. 430 (E) in Gazette of India dated the 12th September, 1973.
- (10) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1973, published in Notification No. G.S.R. 450 (E) in Gazette of India dated the 22nd September, 1973.
- (11) The Indian Police Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1973, published in Noti-

fiction No. G.S.R. 1016 in Gazette of India dated the 22nd September, 1973.

(12) The Indian Police Service (Pay) Fifth Amendment Rules, 1973, published in Notification No. G.S.R. 1017 in Gazette of India dated the 22nd September, 1973.

(13) The Indian Administrative Service (Fixation of Cadre Strength) Ninth Amendment Regulations, 1973, published in Notification No. G.S.R. 1089 in Gazette of India dated the 6th October, 1973.

(14) The Indian Administrative Service (Appointment by Promotion) Third Amendment Regulations, 1973, published in Notification No. G.S.R. 427 (E) in Gazette of India dated the 24th October, 1973.

(15) The Indian Police Service (Appointment by Promotion) Third Amendment Regulations, 1973, published in Notification No. G.S.R. 478 (E) in Gazette of India dated the 24th October, 1973.

(16) The Indian Forest Service (Pay) Amendment Rules, 1973, published in Notification No. G.S.R. 3157 in Gazette of India dated the 27th October, 1973.

(17) The Indian Police Service (Pay) Sixth Amendment Rules, 1973, published in Notification No. G.S.R. 1181 in Gazette of India dated the 3rd November, 1973.

(18) The Indian Police Service (Fixation of Cadre Strength) Ninth Amendment Regulations, 1973, published in Notification No. G.S.R. 1182 in Gazette of India dated the 3rd November, 1973.

(19) The Indian Police Service (Fixation of Cadre Strength) Tenth Amendment Regulations, 1973, published in Notification No. G.S.R. 1183 in Gazette of India dated the 3rd November, 1973.

(20) The Indian Police Service (Pay) Seventh Amendment Rules, 1973, published in Notification No. G.S.R. 1184 in Gazette of India dated the 3rd November, 1973. [Placed in Library. See No. LT-5744/73.]

NOTIFICATIONS UNDER DELHI SIKH GURDWARAS ACT

SHRI F. H. MOHSIN: I beg to lay on the Table—

(1) A copy each of the following Notifications under sub-section (4) of section 39 of the Delhi Sikh Gurdwaras Act, 1971:—

(i) The Delhi Sikh Gurdwara Management Committee (Registration of Electors) Rules, 1973, published in Notification No. G.S.R. 25 (E) in Gazette of India dated the 22nd January, 1973 (English version) and G.S.R. 284 in Gazette of India dated the 24th March, 1973 (Hindi version) and corrigenda thereto published in Notifications Nos. G.S.R. 319 dated the 31st March, 1973, G.S.R. 672 dated the 30th June, 1973 and G.S.R. 911 dated the 25th August, 1973.

(ii) The Delhi Sikh Gurdwara Management Committee (Registration of Electors) Amendment Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 671 in Gazette of India dated the 30th June, 1973.

(iii) The Delhi Sikh Gurdwara Management Committee (Row